

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4284
ANSWERED ON:20.12.2011
SALE OF ARMS
Singh Shri Bhupendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of sale of arms to naxalites from Bahadurgarh Training Centre at Patiala;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The State Government of Punjab has reported that no arms and ammunitions have been sold to naxalites from Commando Training Centre (CTC), Fort Bahadurgarh, Patiala. However, FIR number 64 dated 15.04.2011 was registered in P.S. City Mansa, District Mansa, Punjab against three police personnel of CTC. A total number of 600 rounds of 9 m.m. cartridges were recovered from the said police personnel. They were arrested on 30.04.2011. Subsequently, all the three police personnel were dismissed from service under Article 311(2)

(B) of the Constitution of India. A Committee was also constituted for physical verification of arms and ammunition of Commando Training Centre, Fort Bahadurgarh, Patiala. As per report submitted by the Committee, the stock of arms and ammunition of Commando Training Centre, Fort Bahadurgarh, Patiala were found to be intact and complete. The inquiry report further revealed that the ammunition recovered from the accused police personnel of CTC was not part of the stock of ammunition of Commando Training Centre, Fort Bahadurgarh, Patiala.